

GOVERNMENT OF INDIA
OFFICE OF THE DIRECTOR GENERAL OF CIVIL AVIATION
OPPOSITE SAFDARJUNG AIRPORT, NEW DELHI-110003

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No. 4/1/2020-IR
Dated: 14-04-2020

CIRCULAR

This circular is issued for dissemination of the Order No. AV.11011/1/2020-US (AG)Office-MOCA dated 14.04.2020 (copy attached) of Ministry of Civil Aviation for guidance and strict compliance of all domestic operators engaged in scheduled, non-scheduled and private aircraft operations in India.



(Sunil Kumar)

Deputy Director General

To

1. All Domestic Scheduled/Non-scheduled/Private Operators;
2. The Chairman, Airport Authority of India;
3. All Airport Operators in India.

AV-11011/1/2020-US(AG)Office-MOCA
Government of India
Ministry of Civil Aviation

'B' Block, Rajiv Gandhi Bhawan
Safdarjung Airport, New Delhi
Dated: 14.04.2020

To
The Director General of Civil Aviation
{Kind Attn.: Shri Arun Kumar, DG}
DGCA, Opp. Safdarjung Airport
New Delhi- 110003

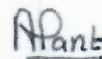
Subject: Ban on Domestic passenger flight operations- Extension of MoCA Order dated 23rd March, 2020- reg.

Sir,

Please refer to DGCA Circular No.4/1/2020-IR dated 27.03.2020 on the above subject.

2. In view of the decision taken by the Government to continue the lockdown up to 03rd May, 2020, the validity of MoCA Order No.AV-11011/1/2020-US(AG)Office-MOCA dated 23rd March, 2020, prohibiting domestic passenger flight operations, is hereby extended up to 2359 hrs IST on 03rd May, 2020.
3. You are requested to issue a circular to all concerned informing them about the extension of validity of the above order.
4. This issues with the approval of Secretary(CA).

Yours sincerely,



(Anup Pant)

Under Secretary to the Govt. of India